## GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

#### LOK SABHA UNSTARRED QUESTION NO. 1582 TO BE ANSWERED ON 10.02.2022

## NAL JAL YOJANA IN MADHYA PRADESH

#### †1582: SHRI UDAY PRATAP SINGH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of water supply agencies working to provide water supply through Nal Jal Yojana to cent percent rural households in Madhya Pradesh under Jal Jeevan Mission (JJM);
- (b) the details of districts in the State in which water supply connections have been provided to cent percent rural households so far;
- (c) the expenditure being incurred in one Gram Sabha or Gram Panchayat under JJM;
- (d) whether the Government has received complaints regarding sub standard work and irregularities in execution of work under the said scheme and if so, the action taken by the Government in this regard;
- (e) whether the Government has taken any steps to check negligence and irregularities being committed by the concerned agencies, contractors and officials in this regard; and
- (f) if so, the details thereof?

#### ANSWER

# MINISTER OF STATE FOR JAL SHAKTI (SHRI PRAHLAD SINGH PATEL)

(a) Department of Drinking Water & Sanitation, Ministry of Jal Shakti, Government of India is implementing Jal Jeevan Mission (JJM), in partnership with States to make provision of tap water supply to every rural household across all districts in the country by 2024. As per the operational guidelines for the implementation of JJM, rural water supply schemes are planned, approved and implemented by the States/ UTs, including Madhya Pradesh, through their institutional mechanism viz. State Water and Sanitation Mission (SWSM), District Water and Sanitation Mission (DWSM), Gram Panchayat or its sub-committee, i.e. Village Water and Sanitation Committee (VWSC) etc. Details of agencies engaged by the States/ UTs and their institutions are not maintained by this Department.

(b) As informed by the State Government of Madhya Pradesh, Burhanpur district has 100% coverage of rural households in terms of tap water supply.

(c) Gram Panchayat or Gram Sabha wise allocation of funds is not made by Government of India. Accordingly, Gram Sabha or Gram Panchayat wise expenditure under JJM is not maintained by the Department.

(d) Water being a State subject, the States/ UTs have power to plan, design, approve, implement, operate and maintain the rural water supply schemes. Grievances/ complaints received in this Department, regarding these schemes, are forwarded to respective State Governments for taking necessary action.

(e) & (f) The SWSM, Public Health Engineering Department (PHED)/ Rural Water Supply Department, DWSMs, etc. monitor and review the implementation of JJM work in the State.

The operational guidelines for the implementation of JJM have several features for promoting transparency and accountability in the implementation of the mission. The local community has a central role in the planning and implementation of JJM and a 10–15 members Village Water & Sanitation Committee (VWSC) or Pani Samiti with 50% women and 25% from weaker sections of society, proportionate to their population, is to be formed. This committee is to be empowered to plan, implement, operate and maintain their own water supply system in villages. The details of the proposed scheme(s) are to be presented in the Gram Sabha for its approval before implementation. Provisions have also been made to involve NGOs, CBOs, Self-Help Groups, etc. to help the village community as Implementation Support Agencies (ISAs).

Under JJM, technology is utilized to ensure transparency and accountability. Progress is reported on JJM–Integrated Management Information Systems (IMIS) and all tap water connections provided, are to be linked with Aadhar number of the head of the household. The operational guidelines for the implementation of JJM mandate geo-tagging of assets created under JJM, and further prescribe that States/ UTs are required to empanel and deploy third party verification agencies to check the quality of work executed, quality of materials used for construction and quality of machinery installed in each of the scheme before making payment to the contracting agencies executing the work.

Further, State, district and village-wise information related to JJM is placed in the public domain, which is available on JJM dashboard at:

https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx \*\*\*\*\*